

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00525/2012

Jabalpur, this Monday, the 23rd day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Heeralal Sirsath, Date of birth 3.3.1958, S/o Shri Babulal Sirsath,
 R/o Village – Temli, Post – Malfa, District – Barwani (M.P.)
 450001

-Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication & Information Technology, Department of Post, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Telecom District Manager, Khargone, District – Khargone (M.P.) 480001.
3. General Manager, Telecom District, Mandsaur (M.P.) 458001.

- Respondents

(By Advocate – Shri Manish Chourasia for respondent No.1 and Shri Sapan Usrethe for respondents Nos.2 and 3)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that this Original Application has become infructuous, as the applicant has been retired from service.

Accordingly, O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member